

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-222(ND)/2017

IN THE MATTER OF:

M/s. SG & Sons Private Ltd.

.. PETITIONER

SECTION :

Under Section 252

Order delivered on 31.8.2017

Coram :


R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -
For the Respondents : -

ORDER

None appears for the petitioner. However, Learned representative from the ROC is present.

Post the matter on ¹²11.9.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.8.2017